

(b) A Statement (No. II) showing the list of items which are taken into consideration by the Labour Bureau while computing the Consumer price Index Nos. is laid on the Table of the House. [Placed in Library. See No. LT 6082/73.]

(c) No new items are proposed to be included in the 1960 base series.

Statement

ALL-INDIA AVERAGE CONSUMER PRICE INDEX NUMBERS FOR INDUSTRIAL WORKERS (BASE : 1960=100)

Month	Monthly Index	Average for 12 months ending (Rounded to the nearest whole number)
May, 1973 . . .	228	212
June, 1973 . . .	233	214
July, 1973 . . .	243	217
August, 1973 . . .	247	221
September, 1973 . . .	248	224
October, 1973 . . .	254	228

Production of Hindustan Lalpeth and other units

5533. SHRI D. N. SINGH : Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 2427 on the 30th November, 1972 regarding production of Hindustan Lalpeth and other units and state :

(a) the highest and lowest production in 1973 so far;

(b) the reasons for fluctuation it is more than 10 per cent from highest output of 1971;

(c) the highest pit-head stocks of 1971 and 1973 in all the above cases and highest monthly despatches in these years; and

(d) the names of the Managing Agents, Managing Director and Managing Partners, as the case may be, of the units in questions?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Tractor Factory in Tamil Nadu

5534. SHRI THA KIRUTTINAN : Will the Minister of HEAVY INDUSTRY be pleased to state :

(a) whether Tamil Nadu Government have sent a proposal to set up a Tractor Factory in Tamil Nadu;

(b) if so, the broad outlines thereof; and

(c) the action taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : (a) No, Sir.

(b) and (c) Do not arise.

Seniority Rules of Research Officers of Central Water and Research Commission

5535. SHRI C. H. MOHAMED KOYA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware of the judgment delivered by the Bombay High Court in October, 1973 regarding the seniority list of Research Officers of the Central Water and Research Commission;

(b) whether the principles of seniority decided upon the judgment are analogous to those of the Departmental of A.E.E. of MES;

(c) whether Government intend to review the case of Departmental A.E.E. of M.E.S. for grant of seniority in the light of the aforesaid judgment; and

(d) if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK) : (a) to (d). The judgement in question has not been received by the Ministry of Defence.